

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.1223
TO BE ANSWERED ON 24.7.2017
SHRAVANA 2, 1939 (SAKA)

HERITAGE TOWN

1223. SHRI PARTHA PRATIM RAY:

Will the Minister of CULTURE be pleased to state:

- (a) the details of towns and regions declared as heritage throughout the country State/UT-wise;
- (b) the salient features of the heritage towns as per existing norms;
- (c) whether the Government has taken any initiative to survey throughout the country for the heritage sites, regions and towns and if so, the details thereof; and
- (d) whether any State Government specially West Bengal has given any proposal to declare heritage regions/towns and if so, the details thereof?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

- (a) There is no provision in the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and Rules, 1959 to declare any town or region as heritage. Monuments and Archaeological sites are declared protected as of national importance by the Archaeological Survey of India; the State/UT-wise details of monuments/sites are at Annexure-I.
- (b) The salient features of heritage towns does not exist in the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and Rules, 1959.
- (c) Archaeological Survey of India takes up survey for documenting/reporting ancient monuments/sites through exploration and village to village survey. After survey, 22 monuments (list is at Annexure-II) have been identified to be included in the list of centrally protected monuments.
- (d) Yes, Madam. A communication has been received from Khardah Municipality, West Bengal to consider Khardah, a suburban place near Kolkata as a heritage spot.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1223 FOR 24.7.2017

NUMBER OF CENTRALLY PROTECTED MONUMENTS/SITES UNDER THE JURISDICTION OF ARCHAEOLOGICAL SURVEY OF INDIA IN THE COUNTRY

Sl.No.	Name of State	Nos. of Monuments
1.	Andhra Pradesh	129
2.	Arunachal Pradesh	03
3.	Assam	55
4.	Bihar	70
5.	Chhattisgarh	47
6.	Daman & Diu (U. T.)	12
7.	Goa	21
8.	Gujarat	203
9.	Haryana	91
10.	Himachal Pradesh	40
11.	Jammu & Kashmir	69
12.	Jharkhand	13
13.	Karnataka	506
14.	Kerala	28
15.	Madhya Pradesh	292
16.	Maharashtra	285
17.	Manipur	01
18.	Meghalaya	08
19.	Mizoram	01
20.	Nagaland	04
21.	N.C.T. Delhi	174
22.	Odisha	79
23.	Puducherry (U.T.)	07
24.	Punjab	33
25.	Rajasthan	162
26.	Sikkim	03
27.	Telangana	08
28.	Tamil Nadu	413
29.	Tripura	08
30.	Uttar Pradesh	743
31.	Uttarakhand	42
32.	West Bengal	136
	TOTAL	3686

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 1223 FOR 24.7.2017

LIST OF MONUMENTS IDENTIFIED FOR PROTECTION AS OF NATIONAL IMPORTANCE IN THE COUNTRY

Sl.No	Name of Monument	State
1	Badarpur Fort, District Karimganj	Assam
2	Rock Painting at Chintakunta Muddanur Mandal, District Y.S.R. Kadapa	Andhra Pradesh
3	Ancient Site, Khirsara, District Kacchh	Gujarat
4	Budhist Monastery at Lahaling District Lalaul and Spiti.	Himachal Pradesh
5	Zimskhang Gongma along with village remains	Jammu & Kashmir
6	Ancient Caves Saspol/Gon-Nila-Phuk Meditation Caves Saspol, Leh-Laadakh	Jammu & Kashmir
7	Rock Art site Murgi, Leh-Laadakh	Jammu & Kashmir
8	Trilochana Temple	Jammu & Kashmir
9	Trisher Stupa along with adjusting remains and prehistoric site around Holy Lake (Slob Phan Rso), Leh-Laadakh	Jammu & Kashmir
10	Navratana Garh Fort	Jharkahand
11	Janardana Temple, District Thrissur	Kerala
12	Vishnu Temple (Visnugudi) Nadavyal Sultanbatory Taluk, Wayanad, District Thrissur	Kerala
13	Dhurabarao (Putalibarao)	Maharashtra
14	Monument at Ranipur Jharial	Odisha
15	Zawar, Zinc Protection Centre	Rajasthan
16	The four Mughal Gardens	Uttar Pradesh
17	Haveli of Agah Khan	Uttar Pradesh
18	Haveli of Khan-i-Duran	Uttar Pradesh
19	Hathi Khana	Uttar Pradesh
20	Someshwar Mahadeva Temple Char, District Chitrakut.	Uttar Pradesh
21	Ancient Brick Temple (Tundare Baba), Deokalia (Unchagaon) in District Sitapur.	Uttar Pradesh
22	Sanauli	Uttar Pradesh